(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449

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From:
Mohammad Shakir,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2021-22/Apptt.
Letter No._____/Apptt.
Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road,Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.:- **Regarding nomination of Director, State Judicial Academy and one Judicial Officer functioning in the Academy as a Faculty for the Programme on "Counter Terrorism".**

Ref.:- *Your letter No. NJA/Dir./2022/ dated 29.01.2022.*

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the following Judicial Officers of the State of Jharkhand to attend online training programme on "**Counter Terrorism**" in collaboration with **Federal Judicial Centre (FJC), Washington** and **Central and Eastern European Law Initiative (CEELI) Institute, Prague** to be conducted from 22nd to 25th February, 2022 & 28th February to 3rd March, 2022:-

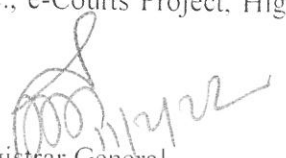| Sl. No.	Name of Judicial Officers	Mobile No.	Email Id
1.	**Sri Rajesh Kumar No.1,** Senior Faculty Member, Judicial Academy Jharkhand, Ranchi	7991102108	jmrajesh1972@gmail.com
2.	**Sri Onkar Nath Choudhary,** Senior Faculty Member, Judicial Academy Jharkhand, Ranchi	9431188873	onky1731@gmail.com

This is for information and needful.

Yours faithfully,
Sd/- **Mohammad Shakir**
Registrar General

Memo No. ___425___ /Apptt.

Dated Ranchi the 11/02/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful / Sri Rajesh Kumar No.1, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi and Sri Onkar Nath Choudhary, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi *along with a copy of the tentative proposed schedule, date and timings (Annexure-2) for information and necessary permission to attend the aforesaid training programme* / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.

Registrar General